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## (2024) 01 TP CK 0019

## **Tripura High Court- Agartala**

Case No: Writ Petition (C) No. 442 Of 2023

Rathindranath Ghosh APPELLANT

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State Of Tripura And 4 Ors. RESPONDENT

Date of Decision: Jan. 16, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Debbarma, Kohinoor N. Bhattacharyya, B. Majumder, N. Majumder

## **Judgement**

Arindam Lodh, J

Ms. A. Debbarma, learned counsel appearing for the petitioner has sought for some accommodation to file rejoinder.

Prayer stands allowed.

List the matter on **21.02.2024**.